

(b) whether any land has been given to them or the organisations with which they are or were connected; and

(c) what are the safeguards against the misuse of authority by these members?

The Minister of Health (Dr. Sushila Nayar): (a) A statement containing the required information is laid on the Table of the House. [Placed in Library. See No. LT-3063/84].

(b) No land has been allotted by the Delhi Development Authority to any of its members. No definite information is available regarding the organisations to which these members are or were attached.

(c) All non-official members of the Authority are required to furnish a certificate under the provisions of the Delhi Development Act, 1967, that they have no interest directly or indirectly in the business of development of land.

Two-Roomed Quarters for Class IV Staff

281. { Shri P. C. Borooah:
Shri Balmiki:

Will the Minister of Works and Housing be pleased to state:

(a) whether two-roomed quarters are to be built for Class IV employees in Delhi;

(b) if so, where and how many;

(c) whether the existing one-roomed quarters are proposed to be converted into two-roomed ones; and

(d) if so, the details of the scheme?

The Minister of Works and Housing (Shri Mehr Chand Khanna): (a) Yes.

(b) 432 quarters have already been constructed and allotted at Panchkuin Road. Another 288 are under construction in the same area and are expected to be completed and made available for allotment in lots by the end of the current year.

(c) No.

(d) Does not arise.

Loan given by U.S. Export-Import Bank

282. { Shri P. R. Chakraverti:
Shri P. C. Borooah:
Shri Rameshwar Tandia:
Shri Bishanchander Seth:
Shri B. P. Yadava:
Shri Dhaon:

Will the Minister of Finance be pleased to state:

(a) whether the U.S. Government have authorised a credit of \$25 million (Rs. 11.9 crores) to the Government of India, to be given by the U.S. Export-Import Bank;

(b) if so, the terms of the loan; and

(c) what specific commodities/goods are proposed to be imported under this credit?

The Minister of Finance (Shri T. T. Krishnamachari): (a) to (c). The U.S. Export-Import Bank has authorised a loan of \$25 million (Rs. 11.9 crores) on 21st August, 1964 in favour of Government of India. The loan is repayable in 24 approximately equal successive semi-annual instalments commencing from 1st June, 1967. The rate of interest is 5-1/2 per cent per annum. Both the repayment of principal and payment of interest will be in U.S. dollars.

The loan is available for financing the acquisition in the United States of America and exportation to India of capital equipment, initial spare parts and related services required in connection with the programme of economic development in both the Public and Private Sectors in India.

पंजाब के लिये पीने का पानी

283. श्री बागड़ी : क्या स्वास्थ्य मंत्री यह बनाने की कृपा करेंगी कि क्या भारत सरकार ने नीमरी पंचवर्षीय योजना